

(6)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

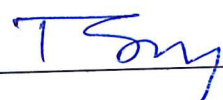
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No : 58/2018 in CP. No.394&395/2016 CP (TCAA) No : 55&56//HDB/2017
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators Pvt Ltd.(Demerger Co.) MN Takshila Industries Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B.V.PAPARAO for V.S.PAJU	Advocate	9848658189	 21/9/18

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.Sujan Kumar Reddy	Advocate	916 0001435	

ORDER

List the matter on 10.09.2018.


Member(Judl)

Pavani